

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.06.2020 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 236 of 2020	Yogesh kumar Jashwantlal Thakkar Vs. Indian Overseas Bank & Anr.	Udit Gupta	S. Negi-R1 Madhusudan Sharma-R2

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 324 of 2020	Rajendra Kumar Tekriwal Vs. Bank of Baroda	Manoj Munshi	
3.	Comp. App. (AT) (Ins) No. 340 of 2020	Facor Alloys Ltd. & Anr. Vs. Bhuvan Madan RP of Ferro Alloys Corporation Ltd & Ors.	Neeraj Malik	Diwakar Maheshwari
4.	Comp. App. (AT) (Ins) No. 448 of 2020	S. Uma Devi Vs. M. Visvesvaraya Co-operative Ltd.	Vipul Kumar	
5.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd. & Ors. With	D.Abhinav Rao	Mahesh Agarwal
6.	Comp. App (AT) No. 148 of 2019	M. Nandana Reddy. Vs. Sri. Lakshmi Narasimha Mining Co. Pvt. Ltd. & Ors.	S. Vivekananda	Mahesh Agarwal

02:00 PM

In the court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 83 of 2020	P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr.	Pooja M. Saigal	Aditya Verma

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar